

Ministrise. The details about amount spent by the Committee are being collected and will be placed on the Table of the House.

(c) Yes.

#### **Harijan Agricultural Labourers**

898. **Shri Buta Singh:**  
**Shri Gulshan:**  
**Shri Yashpal Singh:**

Will the Minister of Social Welfare be pleased to state:

(a) whether Government are aware that a large number of Harijan agricultural labourers are either unemployed or under-employed in the various states in the country; and

(b) whether Government propose to take some steps to provide these workers with agricultural land on long-term lease with a view to increasing food production?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Yes, Sir.

(b) The Government of India have a scheme of giving financial assistance to States under the Centrally Sponsored Programme for resettlement of landless agricultural labourers on land. The Harijan agricultural labourers are also getting the benefit of this scheme.

#### **Harijans**

899. **Shri Buta Singh:**  
**Shri Gulshan:**  
**Shri Yashpal Singh:**

Will the Minister of Social Welfare be pleased to state:

(a) whether any survey has been conducted in regard to the grievances of the Harijans in the various States;

(b) if so, the findings thereof; and

(c) the proposals of Government to redress such grievances?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) to (c). No such survey has been conducted. However, a Committee has been appointed to go into the question of untouchability as also the problems relating to economic uplift and educational development of Scheduled Castes. Their report will contain an assessment of the needs of the Scheduled Castes. The Committee has not yet completed its labours. Necessary action will be taken when the report is received.

#### **Holiday Camps for Children**

900. **Shrimati Renuka Barkataki:**  
**Shri R. S. Pandey:**  
**Shri Rajeshwar Patel:**  
**Shri Ravindra Varma:**  
**Shri R. Barua:**

Will the Minister of Social Welfare be pleased to state:

(a) whether Government have any scheme under consideration to set up holiday camps for children; and

(b) if so, the main features thereof?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). The Central Social Welfare Board, New Delhi, has been implementing a scheme of Holiday Homes for Children since 1958. Under this scheme, the Board sanctions grants-in-aid to voluntary welfare organisations for organising holiday camps for children in the age-group 10-16 and belonging to families with an annual income of Rs. 3,000 or less. The maximum amount of grant, which may be sanctioned for a camp of 15 days for 50 children is Rs. 3,000. The objectives of the scheme are as follows:—

(a) To stimulate real enjoyment and appreciation of outdoor life;

(b) To provide training in citizenship through give and